

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:796

ANSWERED ON:25.11.2011

NORMS/CRITERIA FOR SETTING UP OF PRIMARY HEALTH CENTRES

Mahendrasinh Shri Chauhan ;Sainuji Shri Kowase Marotrao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the norms/criteria for setting up of Primary Health Centres (PHCs) Community Health Centres (CHCs)/Sub- Centres (SCs) in backward and tribal areas of the country;
- (b) whether the Government proposes to review the norms/criteria for setting up of such centres to provide medical facilities in rural, backward and tribal areas of the country;
- (c) if so, the details thereof;
- (d) whether the Government proposes to set up more such centres in the country particularly in backward and tribal areas of Maharashtra; and
- (e) if so, the details thereof, State/UTwise?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI SUDIP BANDYOPADHYAY)

(a): Sub Centres (SCs), Primary Health Centres (PHCs) and Community Health Centres (CHCs) are set up by respective State/UT Governments on the basis of case/work load, distance and following population norms:-

Name of Centre	Plain Area	Hilly/Tribal/Difficult Area
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Sub-Centre	5000	3000
PHC	30,000	20,000
CHC	1.20,000	80,000

(b) & (c): There are already relaxed norms for setting up of such centres in hilly, desert and tribal areas of the country.

(d) & (e): Under National Rural Health Mission (NRHM) all State/UT Governments including Maharashtra project their requirements for funds for setting up/upgradation of health centres in their respective annual Programme Implementation Plan (PIP). The Government of India releases funds for taking up the approved activities.